

DIVISION BENCH

ITEM NO.136

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.652/2023 IN CP (IB) NO.39/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AVARGREEN ORGANIC FOODS PVT. LTD. V/S RAGHUPATI CONSTRUCTION PVT. LTD.
UNDER SECTION	7 OF IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shivanshu Kumar, Adv.

: For the Applicant/ RP

ORDER

IA NO.652/2023

Ld. Counsel representing the Applicant/ RP is present through VC.

- 1.** This application has been filed U/s 19(2) of the Code.
- 2.** Ld. Counsel representing the RP states that the notice in this application was earlier issued, in which he is not in the receipt of the response from the Directors of the Ex-Management.
- 3.** Let the matter be adjourned for 19th April, 2024 to await the response, if any, from the Ex-Management.
- 4.** Ld. Counsel representing the RP is directed to supply the copy of this order to the non-applicant/ respondent by way of an email.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*